

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

REGN. NO. O.A. 145/87

DATE OF DECISION: 22.9.92

Shri Madan Mohan Vaid. ... Petitioner.

Versus

Union of India & Ors. ... Respondents.

CORAM: THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.  
THE HON'BLE MR. I.K. RASGOTRA, MEMBER(A).

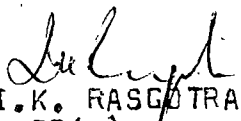
For the Petitioner. ... Shri Umesh  
Misra, Counsel.

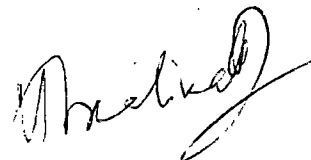
For the Respondents. ... None.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,  
Chairman)

At the request of Shri Umesh Misra, learned counsel  
for the petitioner, this petition is dismissed as withdrawn.

  
( I.K. RASGOTRA )  
MEMBER(A)

  
(V.S. MALIMATH )  
CHAIRMAN

SRD  
228992